GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 272ANSWERED ON 3RD AUGUST, 2017

GRADUATED DRIVERS LICENSING SYSTEM

*272. SHRI RABINDRA KUMAR JENA: SHRIMATI K. MARAGATHAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to adopt the Graduated Drivers Licensing System followed by many countries around the world;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware of a recent study indicating that 6 out of 10 driving licenses in India are awarded without a proper test for the purpose and if so, the details thereof; and
- (d) the corrective steps taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 272 ANSWERED ON 03.08.2017 ASKED BY SHRI RABINDRA KUMAR JENA AND SHRIMATI K. MARAGATHAM REGARDING GRADUATED DRIVERS LICENSING SYSTEM

- (a) & (b) No, Madam. However, Ministry of Road Transport and Highways do undertake studies on best practices globally. Similarly, we shall also look at these systems.
- (c) The Ministry of Road Transport and Highways does not maintain centralised data about testing of drivers for issue of licence. Implementation of related provisions of the Motor Vehicles Act, 1988 (MV Act) and the Central Motor Vehicles Rules, 1989 (CMVRs) come under the purview of State Transport Departments. Section 19(1)(e) of MV Act provides for disqualifying a person for a specified period for holding or obtaining any driving licence if a Licensing Authority is satisfied that he has obtained driving licence by fraud or misrepresentation.
- (d) The Motor Vehicles (Amendment) Bill, 2017, passed by Lok Sabha and presently pending in Rajya Sabha, provides for centralised register of driving licences. This will further help to carry reforms in the driving licence testing process and eliminating the duplicate licences.
